

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (C) No(s). 13271/2015

JAVED (D) TH. LRS & ANR.

Petitioner(s)

VERSUS

JAMSHED ALI (D) THR LRS & ORS.

Respondent(s)

Date : 29-08-2017 This petition was called on for hearing today.

For Petitioner(s) Mr. Anurag Kashyap, Adv.
Ms. Mona K. Rajvanshi, AOR

For Respondent(s) Ms. Seema Sharma, Adv.
Mr. Somiran Sharma, AOR
Mr. Ramjee Pandey, Adv.
Mr. Vinay Garg, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent Nos. 1/1 to 1/4 have already filed the counter affidavit.

Respondent Nos. 2 to 6 have failed to file the counter affidavit within the stipulated time.

Respondent Nos. 7, 8/2 to 8/4 and 9/1 to 9/3 have been served, but none has entered appearance.

Await service/track report in respect of respondent Nos. 8/1/1 to 8/1/5. Track report be obtained.

List again on 4th of October, 2017.

RAJESH KUMAR GOEL
Registrar